

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

20-1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/107/2016

NAME OF THE PETITIONER(S) : C.J. Mathew

NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3  
others

UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. MOHAMMAD POLICKAL for Petr.

2. K.S. Ravichandran P.C.S. } for Respondents  
M.K. Preetha  
for KSR & CO.



ORDER

Counsel for Petitioner present. Counsel for Respondent present and submitted  
arguments in part. Put up on 23.01.2018 at 02.30 P.M.

*—Sd—*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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